

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 3**  
**IA 1500/2024**  
**In**  
**C.P. (IB)/1A(MB)2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.04.2024**

NAME OF THE PARTIES:    U. B. ENGINEERING LIMITED

Section 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Aniruth Purusothaman, Ld. Counsel for the Applicant present.
2. This Application IA 1500/2024 has been filed by the Liquidator Mr. Sanjeev Maheshwari, seeking direction from this Bench to grant an extension of 180 days from 18.01.2024 as result of which the period required for completion of the liquidation process of the Corporate Debtor shall be extended till 16.07.2024.
3. Ld. Counsel for the Applicant submits that 90% of the total assets have been realised and now only 10% is remaining, which are taking some time in view of some litigations are taking time.
4. This Bench considered the submissions made by the Ld. Counsel for the Applicant and grant an extension of 180 days from 18.01.2024 which shall be extended till 16.07.2024.
5. Accordingly, the I.A. 1500/2024 is allowed and disposed of.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**